मुल्कों में जायें उन में मेम्बरों की संख्या कम होनी चाहिये श्रौर खर्चा भी कम होना चाहिये। मैंने भी इस तरह की बात मुनी थी, इसलिय मैंने यह इंस्ट्रकशन दिये हैं। श्राय दा जो डेलीगेशन जायेंगे, मैं खुद इस बात का ख्याच रखूंगा कि उन में नाकाम चीजों पर खर्च न हों क्योंकि इसका बोझा हमारे मुल्क के ऊपर पडता है।

Revision of cost of living index formula for the grant of D.A. to Central Government employees

- *12. SHRI SYED AHMAD HASHMI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:
- (a) whether Government are aware that the cost of living index formula for the purposes of granting dearness allowance to the Central Government employees needs revision; and
- (b) if so, what action Government propose to take in the matter?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) The payment of D.A. to the Central Government employees is regulated under the D.A. formula recommended by the Third Pay Commission. Under this formula, the payment of D.A. is linked to every 8-point increase beyond 200 points in the 12-monthly average of the All India Average Consumer Price Index Number for Industrial Workers (General), 1960=100. No proposal to revise this formula is under consideration of Government.

SHRI KALYAN ROY: Sir, is the Minister aware that all the Central trade unions including the Federation of the Central Government Employees have repeatedly informed the previous Government on the basis of a fact-finding committee report that the consumer

price index is absolutely faulty and that it does not reflect the actual rise in prices? In view of this, I would like to know whether Mr. Patel and the Government would like to investigate and probe it to make it more reliable and return the impounded dearness allowance to the Central Government employees.

SHRI H. M. PATEL: The dissatisfaction with the composition of the present index is not strictly connected with the question of returning the impounded dearness allowance. In so far as the index is concerned, the Government is aware that there has been criticism that the consumer price index which is compiled by the Labour Bureau is not a reliable index. But the Labour Bureau is taking up the question of shifting thebase. On the whole, the index that is at present compiled is considered to be quite satisfactory.

SHRI KALYAN ROY: Not at all,

MR. DEPUTY CHAIRMAN: Next Question.

Silk showrooms in Europe

- *13. SHRI NRIPATI RANJAN CHO-UDHURY: Will the Minister of COM-MERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:
- (a) whether the Central Silk Board has taken any steps to open showrooms in the European countries during the year 1976-1977; and
 - (b) if so, what are the details thereof ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b) The Central Silk Board had form lated a proposal to establish a showroom at Frankfurt in West Germany. After taking into account cost and benefit involved in this proposal, Government did not sanction the proposal. The Central Silk Board has since taken up the question of establishing such showrooms with the